

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 240/252/ND/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
11.01.2018**

**NAME OF THE COMPANY: Magadh Plas Pvt. Ltd. Vs. ROC**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Counsel for the Petitioner.

**ORDER**

The Appellant prays for sometime to place on record the documents evidencing operation of the business of the Applicant Company.

To come up on 29<sup>th</sup> January, 2018.

**(Deepa Krishan)**  
**Member (T)**

**(Ina Malhotra)**  
**Member (J)**